

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : CA/101/IB/2019 IN TCP/431/IB/2017  
NAME OF PETITIONER : Mahalingam Suresh Kumar  
NAME OF RESPONDENT : Chockkalingam Pillai & 7 ors (Nagyang Shoes Ltd)  
SECTION : Sec 44, 48, 49 of IBC, 2016

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**ORDER**

The Applicant is represented by Mr. A.G. Sathiyarayanan, Advocate through video conferencing platform.

Learned Counsel for the Applicant is not ready with the case to proceed further.

Hence, list this case on **27.08.2021** for hearing and disposal.

-sd-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)